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O.A. No.727/06

Order dated. 27.10.06

Heard Mr. N.R. Routray, Ld. Counsel for the Applicant and Mr. S.K. Ojha, Ld. Standing Counsel for the Railways.

It is seen that the grievance of the Applicant raised in his representation is still under consideration by Respondent No.3. Hence this O.A. is disposed of with direction to Respondents especially Respondent No.3 to consider and dispose of the representation of the Applicant within two months hence.

Send copies of this order along with O.A. to the Respondents who should treat this O.A. as a part of the representation of the applicant and free copies of this order be given to Ld. Counsels for both the parties.

msk
MEMBER (ADMN.)

*Copies of order
Dt 27/10/06 issued
to counsel for both
parties.*

msk
3/11/06

*Copies of order Dt 27/10/06
along with copies of O.A.
issued to all respnts
by bsr.*

msk
6/11/06